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- (2) A copy of the 'Review' on the working of the Central Coal Mines Rescue Stations Committee, Dhanbad, for the year 1977-78.
- (3) A statement (Hindi and English versions) showing reasons for delay in laying the Report.

[Placed in Library. See No. LT-4132/79].

(4) A copy of the Report (Hindi and English versions) on fatal accident at Prakashamkhani No. 2 Incline Colliery of M/s Singareni Collieries Company Limited. [Placed in Library. See No. LT-4133/79].

NOTIFICATIONS UNDER MERCHANT SHIP-PING ACT, 1958 WITH STATEMENT FOR DELAY AND ANNUAL ACCOUNTS OF PARADEEP PORT TRUST FOR 1977-78

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM). I beg to lay on the Table—

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 458 of the Merchants Shipping Act, 1958:—
 - (i) The Shipping Development Fund Committee (Staff Car Driver and Group 'D' posts Recruitment) Rules, 1978, published in Notifiaction No. G.S.R. 1345 in Gazette of India dated the 11th November, 1978.
 - (ii) The Shipping Development Fund Committee Deputy Director (Inspection) Recruitment Rules, 1978, published in Notification No. G.S.R. 1346 in Gazette of India dated the 11th November, 1978.
 - (iii) The Shipping Development Fund Committee (Stenographers Recruitment) Rules, 1978, published in Notification Nofi G.S.R. 1347

in Gazette of India dated the 11th November, 1978.

- (iv) The Shipping Development Fund (Loans and other Financial Assistance) Rescission Rules, 1978, published in Notification No. G.S.R. 595(E) in Gazette of India dated the 28th December, 1978.
- (v) The Shipping Development Fund Committee (Joint Secretary) Recruitment Rules, 1978, published in Notification No. G.S.R. 88 in Gazette of India dated the 20th January, 1979.
- (vi) The Shipping Development Fund Committee (Clerks) Recruitment Rules, 1979, published in Notification No. G.S.R. 173 in Gazette of India dated the 3rd February, 1979.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the Notifications mentioned at item (1)(i) to (iii) above.

[Placed in Library. See No. LT. 4134/79].

(3) A copy of the Annual Accounts@ (Hindi version) of the Paradeep Port Trust for the year 1977-78 and the Audit Report thereon under sub-section (2) of section 103 of the Major Port Trusts Act, 1963.

[Placed in Library. See No. LT-4135/79].

CERTIFIED ACCOUNTS OF EMPLOYEES'
PROVIDENT FUND ORGANISATION FOR
1974-75 WITH STATEMENT FOR DELAY

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (DR. RAM KIRPAL SINHA): I beg to lay on the Table—

(1) A copy of the Certified Accounts together with the Audit Report thereon (Hindi and English

was laid on the Table on the 2nd

[@]English version of the Accounts February, 1979.